

IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

Misc DJ ASJ 6/2020
CBI Pawan Kumar vs. Radhey Shyam Tyagi

26.06.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.

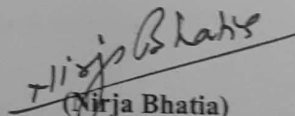
File is taken up today through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

It is submitted that the application is moved for taking back the service record, which is reportedly consigned to Record Room alongwith the file, as stated. However, Id. Sr. PP submits that through Video Conference the application cannot be disposed of, as it is requisited to go through the record, which is yet with the Record Room only.

In view of the above submissions, let the matter be taken up **en block** with other cases.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)

Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/26.06.2020

IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

CC 10/2020
CBI vs. Manish Puri (Closure)

26.06.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI.

File is taken up today through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Present matter is reportedly a Closure Report. However, Ld. Sr. PP submits that despite intimation, IO has not connected to proceedings through Video Conference. Reader confirms that link had been sent to him.

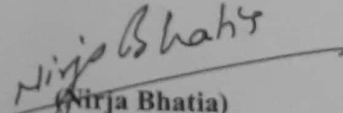
The charge-sheet and documents have been submitted by way of CD (Scanned). However, ld. Sr. PP has shared his difficulty as he is not seized with charge-sheet or the documents. Reader is directed to provide the copy of scanned CD to the ld. Sr. PP.

Fresh notice be issued to IO.

Put up on 27.07.2020.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/26.06.2020